

NOTIFICATION UNDER THE SEA CUSTOMS ACT, 1878 AND THE CENTRAL EXCISE SAND SALT ACT, 1944.

DR. B. GOPALA REDDI: Sir, I also beg to lay on the Table, under sub-section (4) of section 43B of the Sea Customs Act, 1878 and section 38 of the Central Excises and Salt Act, 1944, a copy of the Ministry of Finance (Department of Revenue) Notification G.S.R. No. 329, dated the 19th March, 1960, publishing a corrigendum to Government Notification No. 209, dated the 27th February, 1960. [Placed in Library. See No. LT-2062/60.]

EVALUATION REPORT ON SERICULTURE INDUSTRY DURING SECOND FIVE YEAR PLAN.

SARDAR S. S. MAJITHIA: Sir, on behalf of Shri Manubhai Shah I beg to lay on the Table a copy of the Evaluation Report (December, 1959) of the Working Group on the Sericulture Industry during the Second Five Year Plan. [Placed in Library. See No. LT-2052/60.]

TARIFF COMMISSION REPORT ON COST STRUCTURE OF SUGAR AND FAIR PRICE PAYABLE TO SUGAR INDUSTRY AND RELATED PAPERS.

THE MINISTER OF FOOD AND AGRICULTURE (SHRI S. K. PATIL): Sir, I beg to lay on the Table, under sub-section (2) of section 16 of the Tariff Commission Act, 1951, a copy each of the following papers:—

- (i) Report (1959) of the Tariff Commission on the Cost Structure of Sugar and fair price payable to the Sugar Industry.

- (ii) Government Resolution No. 49-1/59-SV, dated the 4th April, 1960.

- (iii) Statement under the proviso to sub-section (2) of section 16 of the Tariff Commission Act, 1951, explaining the reasons why the documents referred to at (i) and (ii) above could not be laid within the period mentioned in that sub-section.

[Placed in Library. See No. LT-2070/60 for (i) to (iii).]

REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE (1959-60)

SHRI SURENDRA MOHAN GHOSE (West Bengal): Sir, I beg to lay on the Table a copy each of the following Reports:—

- (i) Twenty-fifth Report of the Public Accounts Committee (1959-60) on the Appropriation Accounts (Civil), 1956-57 and 1957-58 and Audit Reports, 1958 and 1959—Volumes I and II.
- (ii) Twenty-sixth Report of the Public Accounts Committee (1959-60) on the working of the Iron and Steel Controller's Organisation.

REPORT OF THE JOINT COMMITTEE OF THE HOUSES ON THE LEGAL PRACTITIONERS BILL, 1959.

DIWAN CHAMAN LALL (Punjab): Sir, I beg to lay on the Table a copy of the Report of the Joint Committee of the Houses on the Bill to amend and consolidate the law relating to legal practitioners and to provide for the constitution of Bar Councils and an All-India Bar.